

High Court of Jammu and Kashmir at Srinagar.

Order

No: 550

Dated: 11/8/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2018-19 as per detail given below:-

Rs. In lacs.

S. No	Name of the court	001 Salary	002 T.E.	007 O.E.	014 POL	043 Uniform	641-Pensionary Charges (NPS)	006 Tele phone
1	Pr. D&S Judge, Srinagar	20.00	1.00	0.40	0.40	---	0.40	0.15
2	Pr. D&S Judge, Budgam.	15.00	----	0.15	---	---	0.20	0.10
3	Pr. D & S Judge, Anantnag.	15.00	---	0.20	---	---	0.30	---
4	Pr. D & S Judge, Kupwara.	----	----	0.20	---	---	0.30	---
5	Addl. D & S Judge, Udhampur.	10.00	0.20	---	---	---	---	---
6	Addl. D & S Judge, Jammu.	---	----	0.15	0.20	---	---	---
7	Ist. Addl. D&S Judge, Srinagar.	10.00	---	---	---	---	0.30	---
8	C.J.M. Jammu.	10.00	---	0.10	---	---	---	---
9	C.J.M. Kathua.	10.00	----	0.10	0.15	---	---	---
10	C.J.M. Handwara	10.00	----	0.15	0.15	---	0.30	---
11	C.J.M. Bandipora.	10.00	---	0.15	0.15	----	0.20	---
12	Sub Judge, Chadoora.	10.00	---	0.15	---	----	0.25	---
13	Sub Judge, Pattan.	10.00	---	0.15	0.15	---	---	0.10
14	Spl. Mob. Mag. Budgam.	10.00	0.10	0.15	---	---	0.35	---
15	Munsiff, Mahore	10.00	----	0.10	0.10	---	---	---
16	Munsiff, Chenani.	10.00	---	0.10	0.15	---	0.30	---
17	Munsiff, Kathua.	---	---	0.10	---	---	---	---
18	Munsiff, Kotranka.	10.00	0.10	0.10	0.15	0.15	0.30	---
19	Munsiff, Budhal.	10.00	0.10	0.10	---	0.15	0.30	---
20	Munsiff, Udhampur.	10.00	----	0.10	0.10	0.10	0.30	---
21	Munsiff, Dangiwachha.	10.00	0.20	0.15	0.10	---	0.30	---
22	Munsiff, Ganderbal.	---	----	0.10	---	---	---	---
23	Munsiff, Ukhral.	---	0.20	0.10	0.15	---	0.25	---
24	Munsiff, Sogam.	---	---	0.10	---	---	---	---
25	Munsiff, Budgam.	---	----	---	---	---	0.40	---
26	Munsiff, Kalakote.	10.00	----	0.10	0.10	----	0.25	---
27	City Munsiff, Srinagar.	10.00	---	0.10	---	---	0.25	---
28	Addl. Mob. Mag. Thanamandi.	10.00	0.20	0.10	0.10	0.15	0.20	---
29	Addl. Mob. Mag. Panthachowk.	5.00	0.10	0.10	0.10	---	---	---
30	Addl. Mob. Mag. Ramban.	---	---	---	---	---	0.15	---
31	3 rd . Addl. Munsiff, Srinagar.	10.00	----	---	0.10	---	0.25	---
32	Addl. Distt. Magistrate, Samba.	3.00	----	---	---	---	0.20	---
33	Tehsildar, Beerwah.	3.00	---	---	---	---	0.15	---

By Order.

[Signature]
Deputy Registrar (Accts) 11/8/18

No: 20054-106/AC Dated: _____

Copy to the:-

- 1-4 Pr. D&S Judge, Srinagar/Budgam/Anantnag/Kupwara.
- 5-6 Addl. D&S Judge, Jammu/Udhampur.
- 7 Ist. Addl. D&S Judge, Srinagar.
- 8-11 C.J.M. Jammu/Kathua/Handwara/Bandipora.
- 12-13. Sub Judge, Chadoora/Pattan.
14. Spl. Mobile Magistrate, Budgam.
- 15-24 Munsiff, Mahore/Chenani/Kathua/Kotranka/Budhal/Udhampur/Dangiwachha/Ganderbal/Ukhral/Sogam/Budgam./Kalakote.
25. City Munsiff, Srinagar